

Cases of freedom fighters pensions from Uttar Pradesh

7. DR. MOHD. HASHIM KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters from Uttar Pradesh who had applied for pensions under the Freedom Fighters' Pension Scheme during the last two years;

(b) the number of cases which were sanctioned pensions and the number of cases rejected; and

(c) the number of widows of freedom fighters to whom pensions have been granted during the last two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) The last date for submission of application under Swatantrata Sainik Samman Pension Scheme, 1980 formerly known as Freedom Fighters Pension Scheme was 31.3.1982. The applications received after the prescribed date are treated as delayed and their details are not maintained. Delayed applications are considered only if the claim of suffering is accompanied by evidence from official records. Such cases are however, very few.

(b) The number of cases sanctioned and rejected during the last two years are 325 and 1327 respectively.

(c) Records of sanctioned cases is not being maintained category-wise.

Languages opted for by candidates qualifying for IAS/IPS

8. DR. MOHD. HASHIM KIDWAI: Will the PRIME MINISTER be pleased to state;

(a) the number of persons who have passed the IAS and Indian Police Service examinations during the last 3 years, Statewise;

(b) the number of persons who had answered the questions in English, Statewise; and

(c) the number of persons who wrote their answers in other languages with details of these languages?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Recruitment to the Indian Administrative Service and the Indian Police Service is made through the Civil Services Examinations conducted by the Union Public Service Commission annually. On the results of Civil Services Examinations 1983, 1984 and 1985, the Union Public Service Commission recommended 845, 814 and 790 candidates respectively for appointment to various services including the Indian Administrative Service and Indian Police Service. The break up of the candidates belonging to various States/ Union Territories and appointed to the IAS and IPS on the results of examinations conducted in 1983 and 1984 is given in the enclosed Statement-I (See below). The results of Civil Services Examination 1985 were declared in June 1986 and appointments have yet to be made,

(b) The number of candidates who answered questions in English medium during these examinations is given below:—

Civil Services	(Main)	Examination,	1983	:	7782
Civil Services	(Main)	Examination,	1984	:	7932
Civil Services	(Main)	Examination,	1985	:	7952

Only language wise break-up is maintained.

(c) The number of candidates who wrote their answers in different languages

is given in the enclosed Statement-II. (See below)